



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

RESERVED ON: 22.08.2012
PRONOUNCED ON:17.09.2012

+ **ITA No.384/2010**

COMMISSIONER OF INCOME TAX, DELHI IV Appellant
Through: Mr. N.P. Sahni, Sr. Standing
Counsel.

versus

M/S DLF LTD. Respondent
Through: Mr. Ajay Vohra with
Ms. Kavita Jha and Mr. Somnath Shukla,
Advocates.

CORAM:
MR. JUSTICE S. RAVINDRA BHAT
MR. JUSTICE R.V. EASWAR

MR. JUSTICE S.RAVINDRA BHAT

% For detailed order, please see order dated 17.09.2012 passed in
ITA-236/2010 - CIT, Delhi-IV v. M/s DLF Ltd.

S. RAVINDRA BHAT
(JUDGE)

R.V. EASWAR
(JUDGE)

SEPTEMBER 17, 2012